

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


SINGLE BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.280/252/HDB/2017
NAME OF THE COMPANY	Three Sixty Business Strategic Intelligence Private Limited
NAME OF THE PETITIONER(S)	Three Sixty Business Strategic Intelligence Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lokesh Agarwal	PCS	CSLOKESHAGARWAL@GMAIL.COM 9700884008	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Josekutty V.E	Dy ROC	roc.hyderabad@mca-sar.ni 040 298 03 282	
R. C. Mishra	ROC	"	

Heard Mr.Lokesh Agarwal, learned PCS for the Applicant and Mr.R.C.Mishra, Registrar of Companies along with Mr.Josekutty V.E., Dy.ROC.

Registrar of Companies is directed to file his report within two weeks. Post the case on 19.01.2018.


Member (Judicial)